

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.104/2017  
IN  
CP (IB) NO. 43/Chd/Pb/2017**

In the matter of:

Punjab National Bank ... Applicant/Financial Creditor

Versus

M/s Concord Hospitality Pvt. Ltd. ... Respondents/Corporate Debtors  
& Ors.

Present: Mr. Yogesh Goel, Advocate for Mr. Gaurav Goel, Advocate  
for Applicant/Financial Creditor.  
Mr. Ashok Gupta, Advocate for respondents.

There is an error in the Registration Number of the  
Insolvency Professional. Request is made by the counsel for the  
Applicant to allow correction to be carried out by them.

Arguments heard. Order reserved.

*Sd/-*  
\_\_\_\_\_  
(Chief Justice M.M. Kumar)  
President, NCLT.  
Camp at Chandigarh.

*Sd/-*  
\_\_\_\_\_  
(Justice R.P. Nagrath)  
Member (Judicial)

✓ July 28, 2017  
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